NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

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2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose Admission	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 143/BB/ 2017	-		Rule-6 of IB	Mr. Rohita Vs All That Hype Media Pvt. Ltd.	

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	Λ
		<u> </u>
	Syed Khammddin	

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Registry has raised objection, for compliance time extended till 07/12/2017.

Member (T)

Member (J)